

Transit Losses of Edible Oil in STC.

7540. DR. KIRODI LAL MEENA: Will the Minister of COMMERCE be pleased to state:

(a) whether edible oil worth Rupees 60 crores were shown as Transit Losses in State Trading Corporation of India Limited from 1980 to 1990;

(b) if so, the steps taken to minimise such losses; and

(c) the action taken against officers responsible for the losses?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) After importing the edible oils, STC is engaged in multiple operations like receipt at port, storage, refining, packaging and transportation/transit. During April, 1980 to 31st March, 1989, as against total sale value of imports of Rs. 11,215 crores, unrealised transit losses were less than Rs. 13 crores, which amounts to around 0.13%

(b) and (c). For effective control and for improving performance in transit, some of the steps undertaken by STC are:-

- (i) Payment to foreign suppliers for arrived quantity in STC's shore tanks at port towns:

- (ii) Increased use of pipelines for discharge of arriving vessels, avoiding overland transit by tank lorries.

- (iii) Optimising transportation by rail for both bulk and packed oils in rakes.

- (iv) Strengthening and improving the packing and transit standards.

Income and Expenditure of Income Tax Department

7541. SHRI BALGOPAL MISHRA: Will the Minister of FINANCE be pleased to state:

(a) the details of expenditure incurred and the revenue earned by the Income Tax Department during the last three years;

(b) whether the expenditure is much more than the revenue earned by this Department; and

(c) if so, the steps Government propose to take to minimise the expenditure?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Details of expenditure incurred by Income Tax Department during the last three years-

STATEMENT

Year	Cost of Collection	Total Income-tax collection (including corporation tax)	Total Collections of other taxes viz. Wealth Tax, Expenditure Tax, Gift Tax & Estate Duty	Percentage of cost of collection
1986-87	131.43	6038.01	197.00	2.11
1987-88	163.36	6620.00	121.28	2.41
1988-89	179.31	8644.72	164.89	2.04

(in crores)

Since the collection figures and the expenditure figures for the year 1989-90 have not yet been finalised, these figures are not given.

(b) No, Sir.

(c) In view of reply to part (a) and (b), question does not arise.

[*Translation*]

Deposits of Nationalised Banks

7542. SHRI PYARELAL KHANDELWAL: Will the Minister of FINANCE be pleased to state:

(a) whether institutional deposits are included in the total deposits of the nationalised banks; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) Banks receive deposits from individuals, corporate bodies, institutions including banks. Therefore, institutional deposits are included in the total deposits of the nationalised banks. The liability of the banks on institutional deposits are like any other deposits received from the public.

[*English*]

Lead Banks in Maharashtra

7543. SHRI VAMANRAO MAHADIK: Will the Minister of FINANCE be pleased to state:

(a) whether Government/RBI awards

Lead Bank status to Nationalised Banks in specified area;

(b) if so, the criteria for declaring the Nationalised Banks as Lead Banks;

(c) the names of Lead banks in Maharashtra alongwith districts/areas under their supervision; and

(d) the facilities provided by each of the banks referred to part (c) above in the areas under their supervision?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). Reserve Bank of India (RBI) designates a commercial bank as Lead Bank for an assigned District under Lead Bank Scheme. The metropolitan areas are not covered under Lead Bank Scheme. The allocation of Districts to each commercial bank was made taking into account the size of bank, number of branches, adequacy of its resources, continuity of Districts so that the bank could have a cluster of lead districts, regional orientation of banks and desirability to have more than one lead Bank operating in each State and the extent possible for each Lead Bank to operate in more than one State.

(c) and (d). The names of Lead Banks in Maharashtra and the names of Districts assigned to them for lead responsibility are indicated below:

<i>Name of Bank</i>	<i>Name of District</i>
Bank of India	Bhandara, Chandrapur, Gadchiroli, Kolhapur, Nagpur, Raigad, Ratnagiri, Sangli, Solapur, Sindhudurg, Wardha.
State Bank of India	Beed, Latur, Nanded, Osmanabad, Parbhani.
Bank of Maharashtra	Aurangabad, Jalna, Nasik, Pune, Satara, Thane
Central bank of India	Ahmednagar, Akola, Amravati, Buldhana, Dhulia, Jalgaon, Yeotmal.